



School of Law, Ansal University Announces 'One Of its kind' International Moot Court Competition April 6 and 7, 2019

Registration will open from 15th January, 2019.

Inspired from evolving practices in various legal spaces, School of Law at Ansal University has tweaked the classic moot court competition practice to test the adaptability of the participants to keep up with the demanding legal and analytical skills.

The participants in this competition will be exposed to a fresh moot proposition at every round. This method will help us to test the presence of mind and legal acumen as well as research ability of the participants within a short span of time. The teamwork skills and the working ability of the participants in strict deadlines will also be put to test. We also aim at providing a real-life research culture experience to its participants.



